

ITEM NO.34

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).348/2023

GOVERNMENT OF NCT OF DELHI

Petitioner(s)

VERSUS

OFFICE OF LIEUTENANT GOVERNOR OF DELHI

Respondent(s)

(FOR ADMISSION and IA No.53534/2023-GRANT OF INTERIM RELIEF, IA No. 59804/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shadan Farasat, AOR
Mr. Amit Bhandari, Adv.
Mr. Aman Sharma, Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Aman Naqvi, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.

For Respondent(s) Mr. Sanjay Jain, A.S.G.
Mr. Shreekant Neelappa Terdal, AOR
Mr. Arkaj Kumar, Adv.
Ms. Bani Dkshit, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Padmesh Mishra, Adv.
Dr. N. Visakamurthy, Adv.
Ms. Tanya Aggarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1 We have heard Dr Abhishek Manu Singhvi, learned senior counsel appearing on behalf of the petitioner and Mr Sanjay Jain, learned Additional Solicitor General appearing for the respondent.

2 Arguments concluded.

3 Judgment reserved.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR